GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3820 ANSWERED ON:14.12.2009 RESERVATION IN PRIVATE COMPANIES FOR DISABLED PERSONS Maadam Shri Vikrambhai Arjanbhai;Majumdar Shri Prasanta Kumar;Swamygowda Shri N Cheluvaraya Swamy ;Tirkey Shri Manohar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government proposes to bring legislation whereby the disabled persons could get reservation in private companies; and

(b) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) No,Sir.

(b) However, there is a Scheme of INCENTIVES TO EMPLOYERS IN THE PRIVATE SECTOR FOR PROVIDING EMPLOYMENT TO THE PERSONS WITH DISABILITIES which has been launched w.e.f. 01.04.2008. Under this Scheme, the Government of India provides the employer's contribution for Employees Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years, for disabled persons employed in the private sector on or after 01.04.2008, with a monthly salary upto Rs. 25,000.